Item No.1

Central Administrative Tribunal Jammu Bench, Jammu



T.A. No. 507/2021 (S.W.P. No. 1147/2009)

Thursday, this the o8th day of April, 2021

(Through Video Conferencing)

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. Mohd. Jamshed, Member (A)

Abdul Rehman Dar, Age 51 years, S/o Mohammad Sabir Dar, R/o Kanipora, Distt. Kulgam.

..Applicant

(Mr. Mir Manzoor Ahmad, Advocate)

VERSUS

- 1. State of Jammu and Kashmir through Chairman, J&K State Board of School Education, Srinagar.
- 2. Secretary J&K State Board of School Education, Srinagar.

..Respondents

(Mr. Sudesh Magotra, Deputy Advocate General)

ORDER (ORAL)

Justice L. Narasimha Reddy:



This TA arises out of SWP No. 1147/2009, filed before the Hon'ble High Court of Jammu & Kashmir, against Jammu & Kashmir Board of School Education. This Tribunal does not have jurisdiction against the Jammu & Kashmir Board of School Education.

2. Hence, the Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir.

(Mohd. Jamshed) (Justice L. N Member (A)

(Justice L. Narasimha Reddy) Chairman

Dsn